

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/46/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	THOMAS GEORGE V/S MALAYALAM INDUSTREIS LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PRADEEP JOY, DHARMYA M S, ROHAN KUMAR, ANJALY ANN JOSEPH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOSEPH GEORGE , CHANDRAMOULI PRABHAKAR, SAAI SUDARSHAN, V N BALAKISHORE.

**26 JUNE 2024**

## O R D E R

**IA(C/ACT)/3/KOB/2024 in TCP/46/KOB/2019**

**List the matter on 07.08.2024**

**TCP/46/KOB/2019**

Learned Counsel, Mr. Rohan Kumar appears physically on behalf of the Applicant. Learned Counsel, Mr. V N Balakishore appears virtually on behalf of the Respondents, however, he could not make his submissions due to some technical glitches at his end.

This matter was part heard. However, due to paucity of time the hearing in the matter could not be completed. Hence, the present TCP/46/KOB/2019 is released from part heard.

Registry is directed to list this matter for hearing on **07.08.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**